GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT & HIGHWAYS

RAJYA SABHA

UNSTARRED QUESTION No-3615

ANSWER ON-02/04/2025

CONSTRUCTION OF NATIONAL HIGHWAYS

3615. SHRI UPENDRA KUSHWAHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether any in-principle consent has been given by Government to convert the road from Obra (near NH- 139) to Bel- Pauthu- Kurma- Dihuri- Malhad- Dobhal- Babuna Mod (near NH- 33) in the State of Bihar into National Highway;
- (b) if so, the details thereof; and
- (c) the status of the progress in the implementation of the said scheme?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (c) The Government in the Ministry of Road Transport & Highways receives proposals from various State Governments / Union Territories (UTs), including from the State of Bihar, from time to time for declaration of State roads as new National Highways (NHs). Decisions are taken to notify State roads as NHs based on the broad principles of declaration of NHs, requirement of connectivity, traffic density, inter-se priority and synergy with PM GatiShakti National Master Plan.

There is no proposal currently under consideration for notifying the road from Obra (near NH- 139) to Bel- Pauthu- Kurma- Dihuri- Malhad- Dobhal- Babuna Mod (near NH- 33) as new NH.
